

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
THURSDAY, THE 23RD DAY OF APRIL 2020 / 3RD VAISAKHA, 1942
WP(C) TMP NO. 118 OF 2020**

Petitioner :-

T.B.Shaju, Aged 54 years, S/o Bhaskaran,
Thadikkat House, Purappuzha P.O., Pin-685583
Thodupuzha Taluk, Idukki District.

By Advs.

Sri Renjith B.Marar
Smt.Lakshmi N.Kaimal

Respondents

1. The State of Kerala, Represented by the Secretary,
Excise Department, Thiruvananthapuram – 695 001.
2. Office of the Commissioner of Excise,
Trivandrum – 695 033.
3. Office of the Deputy Excise Commissioner,
Thodupuzha Taluk, Idukki District - 685585.
4. District collector , Collectorate, Kuyilimala,
Painav P.O., Idukki, Kerala State, Pin – 685603.
5. Excise inspector, Excise range office, Thodupuzha
Thodupuzha East P.O., Excise Complex,Idukki-685 585.
6. Eldho. K.Paul, S/o Thomas, Kamukumpally (H),
Cheladu P.O., Pin-686681, Kothamangalam
Ernakulam District.

By

Government Pleader Sri. Harish

This writ petition having come up for admission on 23.04.2020, the court on the same day passed the following:

WPC.TMP.118/2020

: 2 :

ORDER

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Dated this the 23rd day of April, 2020

Post the writ petition on 28.04.2020.

N. NAGARESH, JUDGE

aks/23.04.2020

Appendix

Petitioner's Exhibits:

<u>Exhibit P1:-</u> True copy of the Final Report in ST No.1904 of 2017 on the files of the Judicial first Class Magistrate Court , Thodupuzha dated 10.04.2017.
<u>ExhibitP2:</u> True copy of application preferred by the petitioner before the 3 rd respondent dated 21.03.2020.
<u>ExhibitP3:</u> True copy of the application preferred by the petitioner before Judicial First Class Magistrate Court No.I, Thodupuzha as C.M.P.No2505/2020 in S.T No.1904/2020 dated 23.03.2020.
<u>ExhibitP6:</u> True copy of the application dated 23.03.2020 preferred by the petitioner to the 4 th respondent.
<u>ExhibitP5:</u> True copy of the application dated 23.02.2020 preferred before the 3 rd respondent by the petitioner's lawyer.
<u>ExhibitP6:</u> True copy of the application dated 23.03.2020 preferred by the petitioner's lawyer before the 4 th respondent.
<u>Exhibit P7:</u> True copy of the application preferred by the petitioner before the 2 nd respondent dated 24.03.2020